101

(d) if so, the details thereof; and if not the reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRJ RAM VILAS PASWAN): (a) to (d) The Central Government as well as all State Governments have fixed minimum wages under the Minimum Wages. Act for workers in agriculture as also for workers in other scheduled employments in the unorganised sector. The Central State Governments have also appointed Inspectors ana Claim Authorities to • ensure - payment of minimum wages to the workers and for the enforcement of various other provisions of the

Devolution of Powers, Functions and **Resources to Panchayati institutions**

255. SHRI SYED SIBTEY Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government are com-mitted to promote a 'genuine devolution of powers, functions and resources to Panchayati Raj Institutions to enable fullest participation of the people in developmental process;
 - (b) if so, the details in this regard;
- (e) whether Government have taken any steps so far in this regard;
- (d) if so, the details thereof; and if not-, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVE-LOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) Yes, Sir.

(b) to (d) Proposals for revitalisa-tion of Panchayati Raj Institution will be placed before the Chief Ministers and, in the light of the deliberations in the Chief Minister's Conference, further action would be taken.

256. [Transferred to 8th May, 1990]

Direct Investment on People for Basic Needs

SIBTEY RAZI: 257. SHRI SYED Will the Minister of AGRICULTURE be pleased to state

- (a) whether Government are committed to make direct investment on the people for provision of basic needs like education, nutrition, health, drinking water etc.;
 - (b) if so, the details in this regard:
- (c) whether Government have taken any steps so far in this regard;
- (d) if so, the details thereof; and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL VELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) to (d) The provision of basic needs to the people is primarily a State responsibility. The Minimum Needs Programme (MNP) is being implemented since the beginning of the Fifth Plan to provide the basic needs like Elementary & Adult Education, Rural Health, Rural Water Supply, Rural Roads, Rural Electrification, Rural Housing, Environmental improvement of Slums, Nutrition etc. Although MNP is a State subject, the Central Government also provide assistance for some of its components like Elementary & Adult Education, Rural Health, Rural Water Supply, Rural Sanitation and Public Distribution System. A Statement showing the resources provided during the Seventh Plan is enclosed in an Annexure. The outlay for the Eighth Plan has not yet been finalised for various components of MNP. (See Appendix CLTV, Annexure No. 14).

Changing the Railways Signalling: System in Bombay

258. SHRI PRAMOD MAHAJAN: Will the Minister of RAILWAYS be pleased to state;

(a) whether it is a fact that Railways are compelled to change the signalling system in Bombay due to fluctuations in voltage of the electricity supplied by Maharashtra State Electricity Board; and

(b) if so, what are the details including the total expenditure incurred, time-schedule and steps taken by Railways in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH); (a) No, Sir.

(b) No expenditure has been incurred by the Railways as the signaling system is not being changed in Bombay. However problems of low voltage power supply are being tackled in coordination with the Electric Supply authorities.

Composition of ACPU

259. SHR1 PRAMOD MAHAJAN: Will the Minister of AGRICULTURE be pleased to state:

- (a) the names of the members of the Agricultural Cost and Price Commission and since when they have so appointed;
- (b) whether Government propose to change the structure and membership of ACPC; and
 - (c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) Name Date of Appointment.

1. Dr. S. S. Johl, 20-3-87. Chairman-

2. Dr. D. S. Tyagi,

Member-Secretary—

23-3-85

Vacancies of two other Members in the Commission are in the process of being filled.

(b) and (c) No, Sir. However, the Government have constituted a Stand ing Advisory Committee of eminent persons representing farmers interests. The Ministry of Agriculture regularly interact with this Committee

and seek its advice on important matters of policy including support services like prices.

to Questions

खाद्याक्षों की उत्पादन

260. डा० अवरार ग्रहमद खान : क्या कृषि मर्ज यह बताने की हुपा करेगे कि:

- (क) देश में गत वर्षश्रीर इस वर्ष के दौरान विभिन्न खाद्याची का कितनी-कितनी मात्रा में उत्पादन हमा ग्रौर इसी भ्रवधि के दौरान राजस्थान में खाद्याकों का कितनी-कितनी माला में उत्पादन हम्रा ;
- (ल) देश में इन वस्तुत्रों के उत्पादन और उपयोग के कीच कितना श्रांतर है;

हमारा देश किल-किन वस्तुओं के मामले में म्रात्मिनर्भर है भ्रौर मावश्यकता की पूर्ति के लिये किन-किन वस्तुओं का अयात करना पड़ला है;

- (ग) देश में तथा राजस्थान में कि नी हैक्टेयर भूमि एर्सा है जो ग्रन्पण।ऊ है श्रीर जिसे उपजाक भूमि में बदला जा सकता है और इस बजर भूमि को उपजाऊ भ मि में बदलने के लिए सरकार द्वारा क्या कदम उठाये जा रहे हैं ; स्रीर
- (घ) क्या सरकार ने इस सबंध में गतदो वर्षों के दौरान कोई धनराशि खर्च की है; यदि हां, तो कितने क्षेत को उपजाऊ भूमि में बदला गया है और भविष्य में इस पर कितनी धन-राशि खन किये जाने का विचार है?

कृषि बंबालय में कृषि श्रौर सहकारिता विभाग में राज्य संत्री (श्री नितीश कुकार): (क) 1989–90 के लिए विभिन्न खाद्यान्नों के उत्पादन के अन्तिम अनुमान अभी राज्यों से देव नहीं हए हैं। तथापि, अप्रैल, 1990 में आयोजित खरीफ सम्मेलन में बताए गए अनन्तिम अन्मानों के आधार पर, 1989-90 के दीरान सम्पूर्ण देश में तथा प्यक से राजस्थान में विभिन्न खाद्यान्नों के उत्पादन के साथ-साथ पिछले वर्ष ग्रयीत 1988-89 के संगत ग्रांकड़े (**नीच देखिए**) विदर्**ण** में दिये गये हैं।